

Securities Appellate Tribunal

IN THE COURT OF :Justice J. P. Devadhar, Presiding Officer/Mr. Jog Singh, Member - I/Dr. C.K.G. Nair, Member - II
Coram - Presiding Officer/Member - I/Member 2

CIVIL CAUSE LIST OF DATE :18/12/2017 AT 1030 P.M.

Sr No.	Case Type	Case No.	Name of Parties	Name of Advocates
Admission				
1	SEBI Appeal	325/2017	Premier Capital Services Ltd and Others Vs. SEBI	Juris Matrix Partners LLP
2	SEBI Appeal & Misc. App. No. 301/2017	326/2017	Prudential Sugar Corporation Ltd. and Anr. Vs. NSEL	Joby Mathew and Associates
3	SEBI Appeal & Misc. App. No. 302/2017	327/2017	Shri C R Rajesh Nair Vs. SEBI	Vertices Partners, Advocates
MA Hearing				
4	Misc. App No. 214/2017 In Appeal No. 48/2017		M/s. Bezel Stock Brokers Pvt. Ltd. Vs. National Stock Exchange of India Limited	Praveen Kumar, CS , Authorized Representative R.Boatwala,Adv. i/b Manilal Kher Ambalal and Co
RA Hearing				
5	Reviewed App. No. 8/2017 In Appeal No. 405/2015		M/s. Capacious Farming Pvt. Ltd. and Ors. Vs. SEBI	Mr. Puneet Kansal, Advocate Pradeep Sancheti, Sr. Adv. i/b.K.Ashar and Co.
Admission Disposal - 5				
6	SEBI Appeal	227/2016	Mr. Yogesh G. Gemawat Vs. SEBI	Ms.Vanessa Agarwal, Adv - i/b-Suvan Law Advisors Mr. Aditya Chitale, Adv. i/b The Law Point

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7	SEBI Appeal	228/2016	Mr. Kamendra Chunilal Joshi Vs. SEBI	Ms. Vanessa Agarwal, Adv - i/b-Suvan Law Advisors Mr. Aditya Chitale, Adv. i/b The Law Point
8	SEBI Appeal	312/2016	Manojkumar Singhal Vs. SEBI	Mr. Kirti Kothari, CS Mustafa Doctor, Sr. Adv. i/b The Law Point
9	SEBI Appeal	156/2017	Sanjay Raghunath Prasad Gupta Vs. SEBI	Santosh Thakur, Advocate
10	SEBI Appeal	159/2017	Arvind Kumar Jagannath Prasad Gupta Vs. SEBI	Santosh Thakur, Advocate

Part Heard-Admission Disposal - 1

11	SEBI Appeal	4/2017	Corporate Strategic Allianz Limited Vs. SEBI	P.N.Modi, Sr. Adv.- i/b Crawford Bayley Pradeep Sancheti, Sr. Adv. - i/b The Law Point
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Part Heard-Admission Disposal - 2

12	SEBI Appeal	303/2016	Pratik Minerals Pvt. Ltd. Vs. SEBI	Ms. Rinku Valanju, Advocate Pradeep Sancheti, Sr. Advocate i/b The Law Point
13	SEBI Appeal	306/2016	Shri Hiralal Popatlal Shah and Ors. Vs. SEBI	J.P.Sen, Sr. Adv i/b. S.K. Shelat, Advocate Pradeep Sancheti, Sr. Advocate i/b The Law Point

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Sr No. Case Type	Case No.	Name of Parties	Name of Advocates
14 SEBI Appeal	20/2017	Corporate Strategic Allianz Ltd. Vs. SEBI	P.N. Modi.Sr.Adv. - i/b Crawford Bayley Pradeep Sancheti,Sr.Adv. - i/b The Law Point
<u>Part Heard-Admission Disposal - 3</u>			
15 SEBI Appeal	416/2016	Shri Tushar Shah Vs. SEBI	Shyam K. Shelat, Advocate i/b Shelat Associates Pulkit Sukhramani, Adv. i/b The Law Point
	And M&C App. No. 347/2016		
16 SEBI Appeal	477/2016	Shri Parag Shah Vs. SEBI	Shyam K. Shelat, Advocate i/b Shelat Associates Pulkit Sukhramani, Adv. i/b The Law Point
	And M&C App. No. 392/2016		
<u>Admission Disposal-6</u>			
17 SEBI Appeal	2/2017	Manoj Mittal Vs. SEBI	Mr. P.N.Modi,Advocate-i/bJoby MathewAndAssociates Mr. PulkitS.,Adv-i/bL-R.1,P.Sa ncheti,Sr.Adv, Mr.
18 SEBI Appeal	11/2017	Anupam D. Dighe Vs. SEBI and Ors.	Mr.VishalJathar,Advocate-i /bIndia Law Alliance PulkitS.,Adv-i/bLP-R.1,Kar tikS.,Adv-i/bKrishnaMCo.
19 SEBI Appeal	44/2017	Mr. Jitendra M. Tolia Vs. SEBI	O.D.Goswami, Advocate Pulkit Sukhramani, Adv. i/b The Law Point
20 SEBI Appeal	128/2017	Vijay N. Bhatt Vs. SEBI	O.D. Goswami, Advocate Pulkit Sukhramani, Adv. I/b The Law Point

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<u>Admission Disposal</u>			
21 SEBI Appeal	358/2015	M/s. New Delhi Television Limited Vs. SEBI	Adhiraj , Advocate i/b DMD Advocates Shyam Mehta, Senior Advocate-i/b-ELP
22 SEBI Appeal	125/2017	CB Management Services Private Ltd. Vs. SEBI	Vinay Chauhan, Adv. i/bCorporate Law Chambers India Aditya Mehta, Adv. i/b MDP and Partners
23 SEBI Appeal	313/2017	Soumen Ghosh Vs. SEBI and Others	Appellant in person Pulkit Sukhramani, Adv. i/b The Law Point

And
Misc. App. No. 289/2017


SECTION OFFICER - COURT OFFICER
SECURITIES APPELLATE TRIBUNAL
MUMBAI